

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWRIT PETITION(S) (CIVIL) NO(S).142/2024

SARITA CHOUDHARY

PETITIONER(S)

VERSUS

HIGH COURT OF MADHYA PRADESH & ANOTHER

RESPONDENT(S)

(IA NO. 102069/2024 - APPLICATION FOR PERMISSION
IA NO. 206719/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA NO. 15617/2024 - EXEMPTION FROM FILING O.T.
IA NO. 15618/2024 - STAY APPLICATION)

WITH

SMW(C) NO. 2/2023 (X)
(IA NO. 184779/2024 - DOCUMENT TAKEN ON RECORD
IA NO. 77677/2024 - EXEMPTION FROM FILING O.T.)

W.P.(C) NO. 233/2024 (X)
(IA NO. 86768/2024 - EX-PARTE STAY
IA NO. 86770/2024 - EXEMPTION FROM FILING O.T.
IA NO. 94576/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 28-02-2025 These petitions were called on for pronouncement
of judgment today.

By Courts Motion, AOR
Mr. Gaurav Agarwal, Sr. Adv./Amicus Curiae

For Petitioner(s): Dr. Mrs. Vipin Gupta, AOR

Ms. Indra Jai Singh, Sr. Adv.
Mr. Sumeer Sodhi, AOR
Mr. Varun Tankha, Adv.
Mr. Arjun Nanda, Adv.
Mr. Prasang Sharma,, Adv.
Mr. Sandeep Sherwani, Adv.
Ms. Sandali Sharma, Adv.

For Respondent(s): Mr. Sarad Kumar Singhania, AOR
Ms. Rashmi Singhania, Adv.

Mr. Arjun Garg, AOR
Ms. Kriti Gupta, Adv.
Ms. Sagun Srivastava, Adv.
Mr. Saaransh Shukla, Adv.

Ms. Christi Jain, AOR

Mr. Prem Prakash, AOR
Mr. Mirdula Singh Chauhan, Adv.
Mr. Sandeep Singh Dingra, Adv.
Mr. Akhileshwar Jha, Adv.

Mr. Sumeer Sodhi, AOR
Mr. Varun Tankha, Adv.
Mr. Prasang Sharma, Adv.
Ms. Sandali Sharma, Adv.

Mr. R Basant, Sr. Adv.
Mrs. Rekha Pandey, AOR
Mr. L C Patne, Adv.
Mr. Gulab Sharma, Adv.
Mr. Raghav Pandey, Adv.
Mr. Hitesh Sharma, Adv.
Ms. Gauri Pandey, Adv.

Ms. Charu Mathur, AOR

Hon'ble Mrs. Justice B.V. Nagarathna has pronounced the judgment of the Bench comprising of Her Ladyship and Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh.

Leave granted.

The Writ Petitions as well as the *Suo moto* Writ Petition are allowed and disposed of in terms of signed reportable judgment which is placed on the file.

Pending application(s), if any, shall stand disposed of.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)